NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: D.V. Rao

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

SUDHA SRIDHARAN

ANIRUDH KRISHNAN

Petitioner (counsel for)

(counsel for R14 R3)

ORDER

Counsel for petitioner present. Counsel for respondent in CP 48/2012. Counsel for petitioner stated that both matters are connected and the memo filed by her in the matter of TCP 97 of 2016 may also be taken on record for deciding the next course of action. Put up on <u>05.01.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)